

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.4458/2014

Friday, this the 17th day of March 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

R N Dixit (Age 59 years)
s/o Mr. Man Singh Dixit
r/o H.No.554, Sector 17 A
Gurgaon, Haryana

At present posted as Dy. Commissioner Circle-48 (1)
Drum Shape Building, IP Estate, New Delhi

..Applicant
(Nemo)

Versus

1. Union of India through its Secretary
Ministry of Finance
Department of Revenue, North Block
New Delhi – 1
2. Central Board of Direct Taxes
Through its Chairman
Ministry of Finance
Department of Revenue, North Block
New Delhi -1
3. Union Public Service Commission
Through its Secretary
Dhaulpur House, Sahjanan Road
New Delhi – 11

..Respondents
(Mr. Syed Anis Nizami, Advocate for Mr. Rajpal Singh, Advocate for
Respondent No.1 – Nemo for other respondents)

O R D E R (ORAL)

Justice Permod Kohli:

None for the applicant. On the last date of hearing also, the applicant was absent. It appears that the applicant is not interested to prosecute this case. Dismissed for default of appearance and non-prosecution.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

March 17, 2017
/sunil/